

श्री राजकौशल शालग्रामो :
 श्री शीतल प्रकाश त्वाणी :
 श्री काली नाथ पांडे :
 श्री बीरेन्द्र नाथ :
 श्री उमा नाथ :
 श्री त्रिविक्रम कुमार चौधरी :
 श्री मोहम्मिन :
 श्री राम सिंह ब्राह्मणवाल :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हरियाणा सरकार ने चंडीगढ़ के प्रश्न पर प्रधान मंत्री के मध्यस्थ निर्णय को स्वीकार करने से इन्कार कर दिया है ;

(ख) यदि हाँ, तो इस विषय पर हरियाणा सरकार से प्राप्त हुए पत्र में क्या लिखा है ; और

(ग) वर्तमान परिस्थितियों में हम झगड़े को निपटाने के निम्ने प्रधान मंत्री क्या कार्यवाही करेंगी?

गृह-कार्य मंत्री (श्री ब्रह्मचन्द्रराव चव्हाण) :
 (क) और (ख). हरियाणा के मुख्य मंत्री से हम प्रश्न का एक पत्र प्राप्त हुआ है कि मध्यस्थ निर्णय का मुद्दा न तो प्रत्येक सम्बन्धित पक्षों के रुझानों को देखते हुए व्यावहारिक ही है और न ही हरियाणा सरकार को उस बात को ध्यान में रखना ही है जिसे गलत और पर हरियाणा सरकार की बचन बढ़ता बताया जा रहा है। मध्यस्थ निर्णय के विफल के रूप में राज्य सरकार ने चंडीगढ़ समेत अन्य क्षेत्रों के लिए दावों और जवाब दावों पर विचार करने के लिए एक नए तीना प्रायोग की स्थापना का प्रस्ताव दिया है।

(ग) नामका विचारार्थी है।

Family Pension Schemes for Industrial Workers

*28. श्री शरदा नाना:
 श्री J. B. Singh:
 श्री Sharan Singh Chauhan:

श्री Ranjit Singh:
 श्री Onkar Singh:
 श्री Hukam Chand Kachwal:

Will the Minister of Labour and Rehabilitation be pleased to refer to the reply given to Starred Question No. 271 on the 5th April, 1967 and state:

(a) whether Government have since considered the report of the working group which was considering the family pension scheme for industrial workers; and

(b) if so, the action taken thereon and the categories of persons benefited by the scheme?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) and (b). The report of the Working Group is still awaited.

Indo-American Educational Foundation

*29. श्री Indrajit Gupta:
 श्री George Fernandes:
 श्री Madhu Limaye:
 श्री J. H. Patel:
 श्री Surendranath Dwivedy:
 श्री Hem Barua:
 श्री Bishwanath Roy:
 श्री Vasudevan Nair:
 Dr. Ramen Sen:
 Shrimati Tarkeshwari Sinha:
 श्री H. P. Chatterjee:
 श्री D. K. Kunte:
 श्री S. C. Samanta:
 श्री Yashpal Singh:
 श्री Swell:
 श्री C. Jannardhanan:
 श्री D. N. Patodia:
 श्री K. P. Singh Deo:
 श्री S. N. Maiti:
 श्री Tridib Kumar Chaudhuri:
 श्री R. Barua:
 श्री C. C. Desai:
 श्री A. B. Vajpayee:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that consultations have begun between India and U.S.A. for reviving the idea of an Indo-American Educational Foundation;

(b) if so, from which side the initiative was taken and on what ground and the progress made in the matter so far;

(c) whether any new specific proposals have been made about the financing and administration of the Foundation; and

(d) if so, the broad features thereof?

The Minister of Education (Dr. Triguna Sen): (a) and (b). In a recent meeting which the U.S. Ambassador had with me at his instance on Indo-American cooperation in the field of education, this matter was briefly discussed.

(c) and (d). No specific proposals as such have been received.

Appointments of Lok Pal and Lok Ayuakt

- *40. Shri Ramachandra Veerappa:
 Shri Mohan Swarup:
 Shri N. K. Sanghi:
 Shri Surendranath Dwivedy:
 Shri Hem Barua:
 Shri M. Kampure:
 Shri D. C. Sharma:
 Shri S. Supakar:
 Shri N. E. Laskar:
 Shri Swell:
 Dr. Karni Singh:
 Shri Kikkhar Singh:
 Shri Kelai Birus:
 Shri N. S. Sharma:
 Shri Sharda Namd:
 Shri A. E. Vajpayee:
 Shri Brij Bhushan Lal:
 Shri R. S. Vidyarathi:
 Shri Ram Kishan Gupta:
 Shri Y. A. Prasad:
 Shri Kelakkappa:
 Shri Yashpal Singh:
 Dr. Mahadeva Prasad:

Will the Minister of Home Affairs be pleased to state:

(a) whether a final decision has been taken to appoint the Lok Pal and Lok Ayuakt to examine the charges against the Ministers and high Officials suggested by the Administrative Reforms Commission;

(b) if so, the nature thereof; and

(c) if no decision has so far been taken, the reasons for the delay and when it is likely to be taken?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No, Sir.

(b) Does not arise.

(c) The adoption of a scheme of this nature on a national scale can only be on the basis of a consensus between the Centre and the States. The considered views of the State Governments are awaited

Shiva Sena

- *41. Shri Tanseti Viswanatham:
 Shri Hukam Chand
 Kachwal:
 Shri Onkar Singh:
 Shri K. M. Abraham:
 Shri K. Anirudhan:
 Shri Umanath:
 Shri Viswanatha Menon:
 Shri P. P. Esthosc:
 Shrimati Susela Gopalan:
 Shri V. Krishnamoorthi:
 Shri Yashpal Singh:
 Shri S. C. Samanta:
 Shri Bibhuti Mishra:
 Shri K. N. Tiwary:
 Shri Mohamed Imam:
 Shri A. Sreedharan:
 Shri Rame:
 Shri Kameshwar Singh:
 Shri J. M. Patel:
 Shri Madhu Limaye:

Will the Minister of Home Affairs be pleased to state:

(a) whether attention of Government has been drawn to the leading editorial under the heading "Political Thuggery" published in the *Indian Express* dated the 20th April, 1967;

(b) whether the allegations regarding Shiva Sena in Bombay are correct;

(c) if so, the action proposed to be taken against the organisers of the movement; and